

Annexure-1

Name of the corporate debtor: Briar Knoll Mills Private Limited;

Liquidation commencement date: 22.02.2021 ;

List of stakeholders as on: 29.06.2021

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim of admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					Amount of contingent claim	
1	Indian Overseas Bank, Chennai	ROC Charge ID.10606108	26.05.21 . Loan: 9500000/9500000/FC & subsequently submitted other papers with relinquishing SI .	Loan: 9500000/9500000/FC - interest: 3766181 Rs.34365) 5/-	Secured (OCC facility @12.20 % pa with monthly rest.	4950000	YES	Hypo.of all machines, book debts & inventories (first charge)	NIL	71.22%	NIL	NO	Interest 3295400	Nil	No interest working sheet provided . compound interest formula with monthly rest calculated and excess interest rejected as Penal interest, bank charges etc.		

Note: The liquidator appointment order dated 16.04.2021 was intimated on 30.04.2021.

